

dt. 29.10.12

Hon' Mr. Sanjeev Kaushik, JM.

Hon' Mr. Shashi Prakash, AM

Counsel for either sides ~~have~~ are on leave on the ground of their illness.

In view of the above, hearing of the matter is deferred to

05.11.12.

~~Shankar~~
AM.

~~16~~
JM.



05.11.2012

Hon' Mr. Sanjeev Kaushik, - JM.

Hon' Ms. Jayanti Chandra, AM.

None for the applicant even when the case is called second time. Even on earlier occasion counsel for the applicant is on leave on the ground of ailment.

It seems that the applicant has lost interest in prosecuting the matter. The OA is, therefore, dismissed in default for non-prosecution. Sri Anil Dwivedi Counsel for the respondents is present.

1 Ch
AM

~~16~~
JM